NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 387/(MAH)/2017 MA No. 466/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Tower Com Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION

(35) RAJESHAHLE AGO

SIGNATURE

<u>ORDER</u>

MA No. 466/2017 in CSP No. 387/230-232/NCLT/MB/MAH/2017 MA No. 467/2017 in CSP No. 388/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 13.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT Member (Judicial)